

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 30th January, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 113/2015(CZ)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaura, Adv. Mr. Yadvendra Yadav, Adv.	
2.	Original Application No. 67/2015(CZ) (M.A.No.898/16) (M.A.No.899/16) (M.A.No.958/16)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A. Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv.for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 117/2014 (CZ)	Dr. Subhash C. Pandey (Sewage Water Irrigation) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 39/2015 (CZ) (M.A.No.701/16)	Vinayak Parihar (Sand Mining, Narmada) Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Rohit Sharma, Adv. Mr. Ramdarash Tiwari, Adv.	
5.	Original Application No. 114/2015(CZ) (M.A.No.1017/16)	Vinayak Parihar (Sand Mining, Sitareva) Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Qasim Ali, Adv. Mr. Sanjeev Mishra, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
6.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. Om Shankar S. Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
7.	Original Application No. 44/2016(CZ) (M.A.No.853/16) (M.A.No.17/17)	Vinayak Parihar (Sand Mining) Vs. MP Mining Mineral Corp. Ltd. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om S. Shrivastav, Adv. Mr. Anhad Tiwari, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	

8.	Original Application No. 55/2016(CZ) (M.A.No.597/16) (M.A.No.1049/16)	Samaj Kalyan Jagrukta Vs. State of M.P. & 6 Ors.	Mr. Vivek Maurya, Adv. Mr. S.C.Godha, Adv. Mr. Vinit Godha, Adv.	
9.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv.	
10.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.for Mr. Purushaindra Kaurava, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 143/2015(CZ) (M.A.No.1066/16)	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv.	
12.	Original Application No. 134/2013(THC)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Manoj Sharma, Adv. Mr. Sandeep Singh, Adv.R-1 Mr. Sachin K. Verma. Adv. Mr. M.S. Kacchawa,Adv.R-2 Mr. Avtar SinghSolanki,Adv. Mr. DharmveerSharmaAdv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma, Adv. Mr. Mukesh Kumar Meena, Adv. Mr. Arvind Soni, Adv. Mr. Virendra Lodha, Adv. Mr. Anant Bhadoria, Adv.	
13.	Original Application No. 26/2015(CZ)	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	
14.	Original Application No. 57/2013 (CZ) (M.A.No.48/17)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & Ors.	Mr. Erose George Carlo, Adv. Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R-2 Mr. Shivendu Joshi, Adv.R-3 Mr. Sandeep Singh, Adv.R-4 Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Deepak Gupta, Adv.	

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